

Incorporate in TRANS 3

1 To be filed by manufacturer issuing CTDs

S. No.	GSTIN of the dealer whom CTD is issued	Total No. of CTDs issued	No. of invoices against which CTDs have been issued	Total quantity for which CTD issued	Total value of Goods for which CTDs have been issued	Central Excise duty paid on such goods.

2 To be filed by dealer availing Credit on CTD.

S. No.	GSTIN of the dealer issuing CTDs	Total No. of CTD received	No. of invoices against which CTDs have been issued	Total quantity for which CTD issued	Total value of Goods for which CTD has been issued	Central Excise duty paid on such goods.